

(1)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 01/(MAH)/2017  
M.A. No. 528/2017

CORAM:

Present:

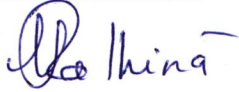
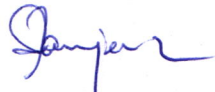



SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: U.B. Engineering Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	RathinaMaravaraman	Advocate	
2	Sanjay Maheshwari	R.P.	
3	Shyam Kapadia i/b Abhishek Adke	Advocate For Resolution Applicant	
4	Ranita Bhattacharya i/b Kranti L.C	Advocate for Fresh Application	
5	ASHISH PYASZ a/w UMANG THAKAR	advises i/b Dhir & Dhir Associates Adv. for CD (custodial management)	

Contd.....2

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**ORDER**

**MA No. 528/2017 IN CP No. 01/I&BP/NCLT/MB/MAH/2017**

Submissions on MA 528/2017 in CP 01/2017 and MA/548 in CP 1A/2017 are being heard, orders in these two applications are reserved.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)